

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Translation Project to translate the Judgments of the Hon'ble Supreme Court and the High Court in vernacular/local language.

ORDER

No:-1222 of 2023/RG/GS. Dated:-16.10.2023

On recommendation of the Hon'ble "AI Assisted Legal Translation Advisory Committee", High Court of J&K and Ladakh which is duly approved by Hon'ble the Chief Justice, High Court of J&K and Ladakh, a panel of Translators tabulated as under, is hereby formulated, to whom the job of translating the Supreme Court judgments into the local/vernacular language (Urdu for the time being) shall be entrusted:-

S.No.	Name
1	Shri Shujat Ali Khan, Retired District & Sessions Judge.
2	Shri Mehraj-ud-din Sofi, Retired District & Sessions Judge
3	Shri Javaid Aalam, Retired District & Sessions Judge
4	Shri Javeed Ahmad Geelani, Retired District & Sessions Judge.
5	Ms. Masarat Shaheen, Retired District & Sessions Judge
6	Shri Ilyas Ahmad Pandit, Retired Chief Administrative Officer.

The persons so empanelled shall carry on the job by the use of translation tool SUVAS or any other translation software, the nuances of which shall be regulated as per the norms and guidelines issued on the subject by AI Assisted Legal Translation Advisory of the Supreme Court.

The remuneration of Rs. 100/- per page shall be paid for software enabled translation and validation, thereof, to the empanelled Translators on certification of the same by Secretary to Hon'ble "AI Assisted Legal Translation Advisory Committee", High Court of J&K and Ladakh.

By Order


(Shahzad Azeem)
Registrar General

Dated:16.10.2023

46862/23
No: /RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
 2. Secretary to Hon'ble Mr. Justice Atul Sreedharan;
 3. Secretary to Hon'ble Mr. Justice Sanjay Dhar;
-for kind information of their Lordships.

5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
8. Registrar (I.T)/ Secretary to Hon'ble "AI Assisted Legal Translation Advisory Committee", High Court of J&K and Ladakh, Srinagar;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh.
.....for information and necessary action.
10. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website;
11. Shri/Ms. _____
.....for information and necessary action.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order file.


Registrar General